MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

NOTIFICATION

New Delhi, the 15th June, 2009

S.O. 1509(E).—In exercise of the powers conferred by sub-sections (1) and (3) of section 3 of the Rehabilitation Council of India Act, 1992 (34 of 1992), the Central Government hereby appoints Dr. Gyan Prakash Pilania, Member of Parliament, Rajya Sabha as member in the Rehabilitation Council of India, and for that purpose, makes the following further amendments in the notification of the Government of India in the Ministry of Social Justice and Empowerment, number S.O. 1102 (E), dated the 21st October, 2002, namely:—

In the said notification, under the heading “Appointed under clause (h) of sub-section (3) of section 3”, for serial number (25) and entries relating thereto, the following serial number and entries shall be substituted, namely:—

“(25) Dr. Gyan Prakash Pilania, Member of Parliament (Rajya Sabha),
A-37, Guru Jambheshwer Nagar,
Queens Road, Jaipur (Rajasthan).”

[F.No.25-13/2007-DD. III]

ARBIND PRASAD, Jr. Secy.